

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 3027/2023

MADANPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-11-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rishi Malhotra, AOR
Mr. Jaydip Pati, Adv.

For Respondent(s)

Mr. Rajat Singh, AOR
Mr. Ramesh Thakur, Adv.
Mr. Sarthak Chandra, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Records are awaited from the concerned Court.

Let the reminder be issued.

List again on 18.1.2024.

VIVEK SAXENA
Registrar

MG